<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 230 OF 2016

Dated : 5th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: TANGEDCO Vs. Central Electricity Regulatory O Ors.	Comr	nission &	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Vallinaya Ms. S. Amali	agam
Counsel for the Respondent(s)	:	Ms. Ranjitha Ra	amachandran for R-2
ORDER			

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.02.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Ts/js